

F. No. 01(03)/Roster/CESTAT/2026  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066


Dated: 21.04.2026

**ORDER NO. 52 of 2026**

Hon'ble President is pleased to partially modify roster order no. 33 of 2026 on **23.04.2026** for **CESTAT, New Delhi** as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 23.04.2026	Ms. Hemambika R. Priya, Hon'ble Member (Technical)	Chamber Work

By Order,

  
(Mukesh Gupta)  
Deputy Registrar

Copy to :-

SPS to Hon'ble President/ Hon'ble Member, CESTAT, New Delhi/ P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi /Bar Association, New Delhi/ O/o Chief Commissioner (AR), New Delhi /Notice Board/Website/Guard File/Office Copy.

  
Deputy Registrar